2026:AHC:7999

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 4847 of 2025

Nawab Singh And 2 Others

.....Petitioner(s)

Versus

Deputy Director Of Consolidation And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Jitendra Pratap Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 54

HON'BLE DINESH PATHAK, J.

1. Heard learned counsel for the petitioners and the learned Standing Counsel for the State-respondent.

2. The petitioners have shown their grievance against the order dated 15.04.2025 passed by the Deputy Director of Consolidation whereby matter has been remitted before the Settlement Officer of Consolidation to decide the delay condonation application filed under Section 5 of the Limitation Act on merits after hearing both the parties.

3. After due deliberations at length, learned counsel for the petitioners has orally prayed for issuing a writ of mandamus commanding the Settlement Officer of Consolidation to decide the delay condonation in filing the appeal dated 02.09.2024 assailing the order dated 24.03.1987 filed on behalf of the contesting respondents within stipulated period, as directed by this Court.

4. Learned Standing Counsel has no objection, if a direction is issued to the authority concerned for expeditious disposal of the delay condonation application filed under Section 5 of the Limitation Act.

5. In this conspectus, as above, no useful purpose would be served to keep this matter pending. Therefore, this Court deems it appropriate to finally dispose of the present writ petition, without making any observation on the merits of the case as mentioned in the present writ petition, with a direction that the Settlement Officer of Consoldiation, Kanpur Dehat, before whom the delay condonation application is pending consideration, in pursuance of the order dated 15.04.2025 passed by the Deputy Director of Consolidation in Revision No.0130 of 2024, shall decide the same, in accordance with law,

expeditiously, preferably within a period of five months from the date of production of certified copy of this order.

January 13, 2026
VR

(Dinesh Pathak,J.)

Digitally signed by :-
VIBHA RATAN
High Court of Judicature at Allahabad